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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

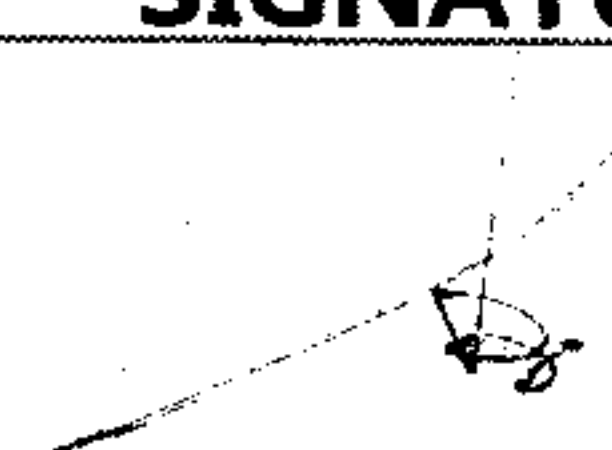
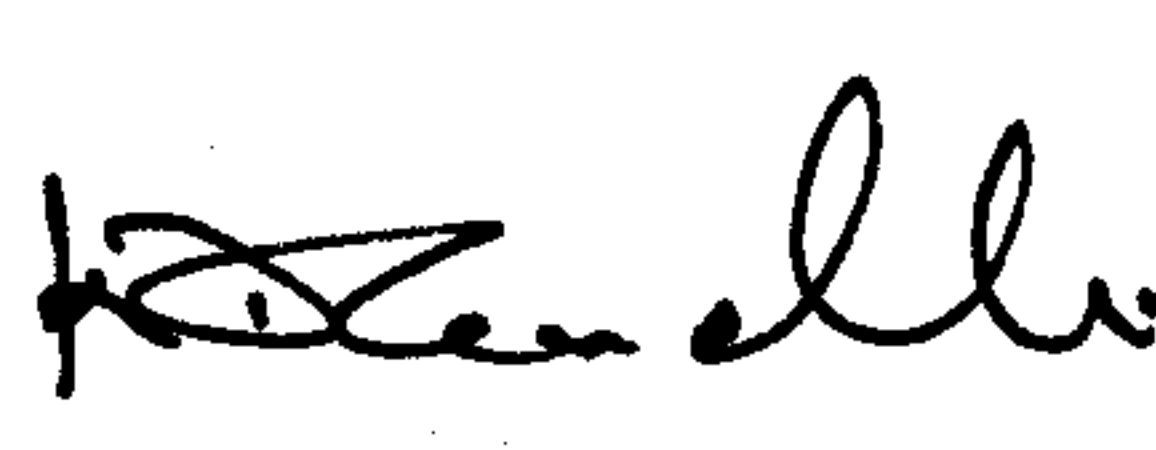
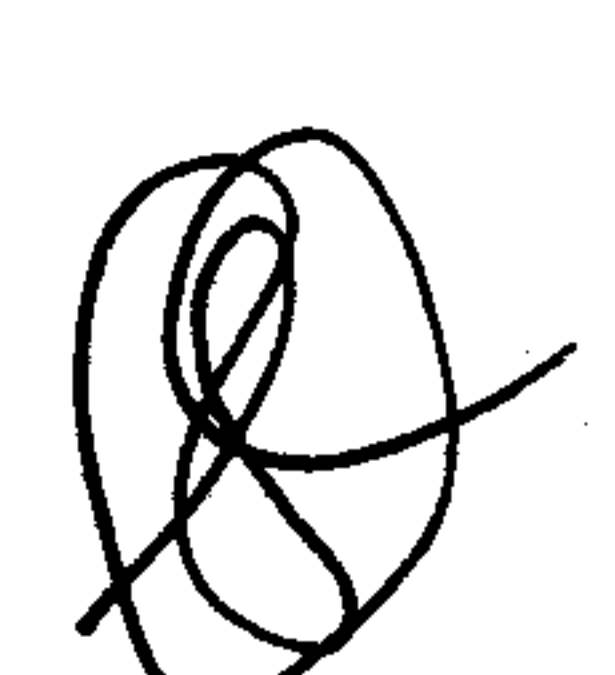

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017**

Name of the Company: Standard Chartered Bank Ltd.
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH X SOPARKAR	Sr. Advocate	Respondent	
2.	Keyur Cancelli.	Advocate	Respondent	
②	Kamal Trivedi	Advocate General	Petitioner	
④	Rashesh Sanjanwala	Sr. Adv	"	
③	Sandeep Singhi	Adv	"	
⑥	Siddharth Joshi i/o Singhi & Co.,	Adv	"	
	Mr. Mihir Thakore,	Sr. Adv.	Respondent	
	Raheel Patel	Adv.	Respondent	
	Nisarg Desai	Adv.	Respondent	

ORDER

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Siddharth Joshi present for Financial Creditor/ Applicant. Learned


Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Copy of the order of the Hon'ble High Court of Gujarat filed by petitioner before the Registry.

Learned Counsel appearing for Respondent requested time for filing objection for the Company.

Respondent shall file its objections, if any, on or before 24.07.2017 serving a copy on the Counsels for Petitioner by 22.07.2017.

List the matter on 24.07.2017 for objections and for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 18th day of July, 2017.